

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

**DATED: ALLAHABAD: July 26, 2008**

**No. 584 /JR(S)/2008**

In exercise of the powers conferred under Clause 12-D (Note) of Financial Hand Book, Volume –V (Part-I), Chapter-II, High Court of Judicature at Allahabad hereby delegates Financial Powers to Sri **Praksh Chandra Misra**, Additional District & Sessions Judge, Moradabad, till the new District & Sessions Judge, Moradabad assumes charge of his office.

**No. 585 /JR(S)/2008**

In exercise of the powers conferred under Clause 12-D (Note) of Financial Hand Book, Volume –V (Part-I), Chapter-II, High Court of Judicature at Allahabad hereby delegates Financial Powers to Sri **Riaz Haider Zaidi**, Special Judge/ Additional District & Sessions Judge, Gautambudh Nagar, till the new District & Sessions Judge, Gautambudh Nagar assumes charge of his office.

**No. 586 /JR(S)/2008**

In exercise of the powers conferred under Clause 12-D (Note) of Financial Hand Book, Volume –V (Part-I), Chapter-II, High Court of Judicature at Allahabad hereby delegates Financial Powers to Sri **Sunil Kumar Gupta**, Additional District & Sessions Judge, Meerut, till the new District & Sessions Judge, Meerut assumes charge of his office.

**No. 587 /JR(S)/2008**

In exercise of the powers conferred under Clause 12-D (Note) of Financial Hand Book, Volume –V (Part-I), Chapter-II, High Court of Judicature at Allahabad hereby delegates Financial Powers to Sri **Shyam Shunder**, Additional District & Sessions Judge, Lakhimpur Kheri, till the new District & Sessions Judge, Lakhimpur Kheri assumes charge of his office.

**BY ORDER OF THE COURT,**

**Sd/-  
(VIRENDRA KUMAR DIXIT)  
REGISTRAR GENERAL**

**No. 234 /JR (S)/ 2008, Dated: Allahabad: July 26, 2008**

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. The Treasury Officers, Moradabad, Gautambudh Nagar, Meerut & Lakhimpur Kheri .

7. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
8. The District & Sessions Judges, Moradabad, Gautambudh Nagar, Meerut & Lakhimpur Kheri. (Information available on E-mail).
9. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
10. The Registrar (Confidential), High Court, Allahabad.
11. The Joint Registrar (Inspection), High Court, Allahabad.
12. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
13. The Assistant Registrar (Budget), High Court, Allahabad.
14. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
15. The Section Officer (Admin. C Section), High Court, Allahabad
16. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
17. P.S. to Hon'ble Administrative Judges, Moradabad, Gautambudh Nagar, Meerut & Lakhimpur Kheri. (Information available on E-mail).

**BY ORDER OF THE COURT**

**Sd/-  
(PRATYUSH KUMAR)  
JOINT REGISTRAR (SERVICES)**